

**COURT NO. 26**  
**THE HONOURABLE SMT JUSTICE K. SUJANA**

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**To be heard on Monday the 18th day of November 2024(AT 10:30 AM - HYBRID MODE) NOTE - For  
Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -  
<https://tshc.vconsol.com/login>**

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**(MOTION LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR ADMISSION</u></b>				
1	TRCMP/481/2024 IA 1/2024(Stay Petition)	BALA MURALI Y		NIZAMABAD
2	TRCMP/482/2024 IA 1/2024(Stay Petition)	RAVI CHANDRA BEJJARAM		JANGAON

**COURT NO. 26**  
**THE HONOURABLE SMT JUSTICE K. SUJANA**

**To be heard on Monday the 18th day of November 2024(AFTER MOTION LIST)**

**(BAIL PETITIONS)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>INTERLOCUTORY(FRESH BAIL PETITIONS)</u></b>				
3	CRLP/13858/2024	M YESHWANTH KUMAR	PUBLIC PROSECUTOR	HANUMAKONDA
4	CRLP/13859/2024	UMESH SINGH	PUBLIC PROSECUTOR	HYDERABAD
5	CRLP/13875/2024	M V HANUMANTHA RAO	PUBLIC PROSECUTOR	RANGA REDDY
6	CRLP/13876/2024	GORKANTI VINODKUMAR	PUBLIC PROSECUTOR	NALGONDA
7	CRLP/13879/2024	MOHD MAHBOOB AHMED KHAN	PUBLIC PROSECUTOR	RANGA REDDY
8	CRLP/13880/2024	P GAJENDRA MURTHY	PUBLIC PROSECUTOR	SANGAREDDY
9	CRLP/13885/2024	UMESH SINGH	PUBLIC PROSECUTOR	HYDERABAD
10	CRLP/13886/2024	SANDEEP KUMAR BODLA	PUBLIC PROSECUTOR	KHAMMAM
11	CRLP/13893/2024	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR	HYDERABAD
12	CRLP/13897/2024	G VIJAY KUMAR GOUD	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
13	CRLP/13899/2024	B PAVAN	PUBLIC PROSECUTOR	NARAYANPET
14	CRLP/13900/2024	B PAVAN	PUBLIC PROSECUTOR	KHAMMAM
<b><u>INTERLOCUTORY ( ANTICIPATORY BAILS)</u></b>				
15	CRLP/13817/2024	PAIDA PRATIK REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
<b><u>INTERLOCUTORY (REGULAR BAILS)</u></b>				
16	CRLP/12275/2024	B MALLESHA	PUBLIC PROSECUTOR	HYDERABAD
17	CRLP/12471/2024	N V RAGHAVA REDDY	PUBLIC PROSECUTOR MEMO FILED USR 109486/24.	NALGONDA
18	CRLP/12549/2024 IA 1/2024(Bail (u/s 389(1)))	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR MEMO FILED USR 102387/24. chief note COUNTER FILED USR 105795/24 chief note	HYDERABAD
19	CRLP/13171/2024	KRISHNAIAH CHEEDARLA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
20	CRLP/13225/2024	KRISHNAIAH CHEEDARLA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
21	CRLP/13239/2024	DUVVURI SURYA NARAYANA	PUBLIC PROSECUTOR	RANGA REDDY
22	CRLP/13260/2024	KRISHNAIAH CHEEDARLA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
23	CRLP/13305/2024	KRISHNAIAH CHEEDARLA	PUBLIC PROSECUTOR	RANGA REDDY
24	CRLP/13306/2024	KRISHNAIAH CHEEDARLA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
25	CRLP/13314/2024	RAJASRI MANCHE	PUBLIC PROSECUTOR	RANGA REDDY

26	CRLP/13330/2024	KRISHNAIAH CHEEDARLA	PUBLIC PROSECUTOR	RANGA REDDY
27	CRLP/13456/2024	GULAB SINGH	PUBLIC PROSECUTOR	HYDERABAD
28	CRLP/13461/2024	GULAB SINGH	PUBLIC PROSECUTOR	HYDERABAD
29	CRLP/13555/2024 IA 1/2024(Dispense with Petition)	J VIVEK GOUD	PUBLIC PROSECUTOR	HYDERABAD
30	CRLP/13561/2024	NANJALA SRINIVAS	PUBLIC PROSECUTOR	HYDERABAD
31	CRLP/13589/2024	DR. KADIRI KRISHNAIAH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
32	CRLP/13623/2024	B SHIRISHA	PUBLIC PROSECUTOR	KHAMMAM
33	CRLP/13670/2024	B BALAJI	PUBLIC PROSECUTOR	HANUMAKONDA
34	CRLP/13680/2024	LATTUPALLY ANAND	PUBLIC PROSECUTOR	RANGA REDDY
35	CRLP/13878/2024 IA 1/2024(Bail (u/s 389(1)))	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR	HYDERABAD

**INTERLOCUTORY ( ANTICIPATORY BAILS)**

36	CRLP/12741/2024 IA 1/2024(Miscellaneous Petition)	SAI SUMED YASASWI KONDAPALLI	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 109414/24	HYDERABAD
37	CRLP/12934/2024 IA 1/2024(Permission Petition)	BANAVATH NAGESHWAR RAO	PUBLIC PROSECUTOR	MANCHERIAL
38	CRLP/13028/2024	KARAM CHENDU KOMIREDDY	PUBLIC PROSECUTOR MEMO FILED USR 103781/24.	RANGA REDDY
39	CRLP/13158/2024	VADLAKONDA RAVI KUMAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
40	CRLP/13241/2024	MOHAMMAD IMTIYAZ PASHA	PUBLIC PROSECUTOR	HYDERABAD
41	CRLP/13269/2024	KONGALA MOHAN GOUD	PUBLIC PROSECUTOR	RANGA REDDY
42	CRLP/13301/2024	M KRISHNA CHAITANYA	PUBLIC PROSECUTOR	HYDERABAD
43	CRLP/13333/2024	REDDAMAINA THIRUPATHI	PUBLIC PROSECUTOR	SANGAREDDY
44	CRLP/13334/2024	VENGALA KALYANI	PUBLIC PROSECUTOR	WANAPARTHY
45	CRLP/13371/2024	G ANIL KIRAN KUMAR	PUBLIC PROSECUTOR	WARANGAL
46	CRLP/13372/2024	P VISHNU VARDHAN	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
47	CRLP/13376/2024	P SREEDHAR REDDY	PUBLIC PROSECUTOR	JAYASHANKAR BHUPALPALLY
48	CRLP/13516/2024	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
49	CRLP/13560/2024	GAJANAND CHAKRAVARTHI	PUBLIC PROSECUTOR	HYDERABAD
50	CRLP/13799/2024	KAKARA VENKATA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
51	CRLP/13843/2024	B VAMSHIDHAR REDDY	PUBLIC PROSECUTOR	HYDERABAD

**INTERLOCUTORY (RELAXATION OF CONDITION)**

52 CRLP/9776/2021  
IA 1/2022(Relaxation  
Petition)  
IA 2/2022(Relaxation  
Petition)  
IA 1/2023(Relaxation  
Petition)  
IA 1/2024(Relaxation  
Petition)

M P KASHYAP

GADI PRAVEEN KUMAR Dy. SOLICITOR HYDERABAD  
GEN. OF INDIA  
MEMO FILED USR NO 41896/22.  
COUNTER AFFIDAVIT FILED USR  
42840/2022.  
MEMO OF APPEARANCE FILED BY V.  
RAMAKRISHNA REDDY (24307)

**COURT NO. 26**  
**THE HONOURABLE SMT JUSTICE K. SUJANA**

**To be heard on Monday the 18th day of November 2024(AFTER BAIL PETITIONS)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR BEING MENTIONED</b>				
53	CRLP/6830/2024 IA 3/2024(For Being Mentioned)	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	KHAMMAM
<b>FOR ORDERS</b>				
54	CRP/5244/2013 IA 1/2013(CRPMP 7278/2013)(Suspension Petition)	A M QURESHI	ABU AKRAM FARHAN AZAM KHAN (R5) MOHD VASI AHMED (R6) R2 SERVED APP.BY M/S MOHD.VASI AHMED R1 APP.	HYDERABAD
55	CRP/5997/2017 IA 1/2018(Implead Petition) IA 2/2018(Vacate Stay Petition)	P LAKSHMANA RAO	K GANI REDDY SR - APP. BY MR. K GANI REDDY (ADVOCATE)	RANGA REDDY
56	CRP/627/2022 IA 1/2022(Injunction Petition)	ASHOK REDDY KANATHALA	VEERAMREDDIGARI PRABHAKAR REDDY RR1 & 2 APP BY V.PRABHAKAR REDDY ADVOCATE.MEMO FILED VIDE USR NO.37676/22	WARANGAL
57	CRP/121/2023 IA 1/2023(Leave Petition) IA 3/2023(Stay Petition) IA 4/2023(Vacate Stay Petition)	CH SRINIVAS	M DAMODAR REDDY	RANGA REDDY
58	EP/4/2024 IA 2/2024(DELETION PETITION) IA 3/2024(Set Aside Petition) IA 4/2024(DELETION PETITION) IA 5/2024(DELETION PETITION)	T RATAN SINGH	MOHAMMED OMER FAROOQ (R24) MOHAMMED OMER FAROOQ (R27) KARUNAKAR REDDY (R9) R1-Set Ex-parte Vide court order dtd.19/6/24 and Set-aside IA No.3/24 filed by Sri.L.Venkateshwar Rao RR-4,5,11,13,18,20,21,24-Set Ex-parte Vide court order dtd.19/6/24 R9-Apps by Sri.G.Karunakar Reddy RR2,3,6,8,10,12,15to17,19,23- Notice sent through DJ-Medchal Malkajiri District Court and by RPAD not yet returned R7- Fresh Notice sent by RPAD returned unserved(No Such Person) R14- Fresh Notice sent by RPAD & through SCJ Court,Zaheerabad returned unserved as "Addressee not residing in the Village" R22-Fresh Notice sent by RPAD returned unserved as (No such Person) RR25to27-Apps Mohd Omer Farooq Memo Proof of Service filed along with Postal track Consignment Report vide usr no.65802/24 Memo Proof of sevice filed vide usr no. 86576/24	HYDERABAD
59	CRP/363/2024 IA 1/2024(Stay Petition)	AADESH VARMA	SANNIDHIRAJA MALLESWARA RAO R1 APP BY S.MALLESWARA RAO, ADVOCATE. R2 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
60	CRP/416/2024 IA 1/2024(Stay Petition)	J VENUDHAR REDDY	VENKAT REDDY KODUMURY (R2) R2-APP BY VENKAT REDDY KODUMURY ADVOCATE.R1-RETURNED UNDSERVED.ADDRESSEE CANNOT BE LOCATED MEMO FILED VIDE USR NO.27484/24. court	RANGA REDDY

61	CRP/2095/2024 IA 1/2024(Stay Petition)	K LAKSHMI MANOHAR	M A K MUKHEED (R2) R2 APP BY M/S. M.A.K.MUKHEED, ADVOCATE. RR1 AND 3 NOTICE SENT, NOT YET RETURNED.MEMO FILED VIDE USR NO.77680/24,106147/24.	VIKARABAD
62	CRLP/13470/2024	UMESH SINGH	PUBLIC PROSECUTOR	WARANGAL
63	CRLP/13533/2024	PATNAMSHETTY SAI SHARAN	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
<b>ADMISSION</b>				
64	TRCMP/368/2023	BASKULA ATHIK	SR UNSERVED(UN CLAIMED) MEMO FILED VIDE USR NO. 108930/24 ALONG WITH POSTAL TRACK CONSIGNMENT	MEDCHAL- MALKAJGIRI
65	TRCMP/427/2023 IA 1/2023(Stay Petition)	S A V RATNAM	RR 1,2,3&5 SERVED R4 SERVED R6 UNSERVED R7 UNSERVED(LEFT) PROOF OF SERVICE FILED VIDE USR NO. 110239/24 R4 SERVED	WARANGAL
66	TRCMP/150/2024 IA 1/2024(Stay Petition)	D NAGHESWARI	BANDA SRI KIRAN SR UNSERVED(UN CLAIMED) PROOF OF SERVICE NOT FILED	-
67	TRCMP/157/2024 IA 1/2024(Stay Petition)	L HARISH	SR UNSERVED(PARTY LEFT) PROOF OF SERVICE FILED VIDE USR NO.92025/24 ALONG WITH POSTAL RECEIPT&POSTAL TRACK ITEM DELIVERED(ADDRESSEE)	RANGA REDDY
68	TRCMP/275/2024 IA 1/2024(Stay Petition)	KRISHNA KISHORE KOVVURI	CH T SREERAMA MURTHY SR APP PROOF OF SERVICE NOT FILED	MEDCHAL- MALKAJGIRI
69	TRCMP/279/2024 IA 1/2024(Stay Petition)	B ANIL KUMAR YADAV	SR UNSERVED (ADDRESSEE OUT OF STATION) PROOF OF SERVICE FILED VIDE USR NO. 101836/2024, ALONG WITH POSTAL RECEIPTS&TRACK CONSIGNMENTS	HANUMAKONDA
70	TRCMP/322/2024 IA 1/2024(Stay Petition)	MANJARI S GANU	SRINIVAS VELAGAPUDI RR 1TO3 APP R4 UNSERVED (NOT CLAIMED) RR 5 TO 7 SERVED MEMO PROOF OF SERVICE FILED VIDE USR NO.89499/24, DT 18/9/2024 RR 1TO4 SERVED. POSTAL TRACK REPORTS FOR R5 ITEM DELIVERED (ADDRESSEE),R6 ITEM DELIVERED (ADDRESSEE),R7 ITEM DELIVERED (ADDRESSEE)&POSTAL RECEIPTS.	RANGA REDDY
71	TRCMP/340/2024 IA 1/2024(Stay Petition) TRCMP/334/2024	RAPOLU BHASKAR	SR UNSERVED(NO SUCH PERSON) PROOF OF SERVICE FILED VIDE USR NO. 107181/24, DT 05/11/2024 ALONG WITH POSTAL RECEIPT&TRACK CONSIGNMENT	HANUMAKONDA
72	TRCMP/334/2024 IA 1/2024(Stay Petition)	RAPOLU BHASKAR	SR UNSERVED(N.S.P) PROOF OF SERVICE FILED VIDE USR NO 107180/24, DT 05/11/24 ALONG WITH POSTAL RECEIPT&TRACK CONSIGNMENT	MEDCHAL- MALKAJGIRI
73	TRCMP/400/2024 IA 1/2024(Stay Petition)	B ANIL KUMAR YADAV	PALLE SRIHARINATH SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMENT VIDE USR NO.101837 OF 2024, DATED 22.10.2024	SIDDIPET

74	TRCMP/409/2024 IA 1/2024(Stay Petition)	MAYUR MUNDRA	DR D V RAO (R9) DEEPAK MISRA (R14) DR D V RAO (R3) DR D V RAO (R7) DR D V RAO (R4) DR D V RAO (R8) RR 1,2,5,10 AND 11 DIED VIDE CT RR 3,4, 7 TO 9 APP R14 APP RR 3,4,67,10,12,13,16,18&20 UNSERVED R21 UNSERVED(INSUFFICIENT ADDRESS) RR 14,15,19&23 NOTICE SENT NOT YET RETURNED RR 24&25 FRESH NOTICE SENT NOT YET RETURNED	MEDCHAL- MALKAJGIRI
75	TRCMP/415/2024 IA 1/2024(Stay Petition)	M/S HARSHEET REDDY LAW FIRM	SR UNSERVED(LEFT WITHOUT INSTRUCTION) PROOF OF SERVICE NOT FILED	HYDERABAD
76	TRCMP/421/2024 IA 1/2024(Stay Petition)	A D SAI RAMA RATNA SARMA	M DAS MOHAPATRA SR APP	MEDCHAL- MALKAJGIRI
77	TRCMP/425/2024 IA 1/2024(Stay Petition)	G RAVI CHANDRAN	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR NO. 106980/24, DT 5/11/2024 SR SERVED	SANGAREDDY
78	TRCMP/426/2024 IA 1/2024(Stay Petition)	VIJAY B PAROPAKARI	USAKOYEELA CHANDRASHEKAR SR APP PROOF OF SERVICE NOT FILED	KAMAREDDY
79	TRCMP/427/2024 IA 1/2024(Stay Petition)	N HARI PRASAD	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HANUMAKONDA
80	TRCMP/428/2024 IA 1/2024(Stay Petition)	N HARI PRASAD	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	RANGA REDDY
81	TRCMP/441/2024 IA 1/2024(Stay Petition)	RAVI CHANDRA BEJJARAM	ALLURI DIVAKAR REDDY SR APP PROOF OF SERVICE NOT FILED	NIRMAL
82	TRCMP/442/2024 IA 1/2024(Stay Petition)	P VENKATA SUBBARAO	SR NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO. 106187/24 DT 4/44/2024	NALGONDA
83	TRCMP/443/2024 IA 1/2024(Stay Petition)	J KONDA REDDY	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	RANGA REDDY
84	CRP/7225/2017 IA 2/2017(CRPMP 9285/2017)(Condone Delay Petition) IA 3/2017(CRPMP 9286/2017)(Injunction Petition) IA 6/2017(CRPMP 21941/2017)(Dispense with Petition) CRP/7404/2017	ABU AKRAM	TUMUNURI RADHA KISHAN RAO K LAXMAIAH (R2) R1 NOTICE SENT, NOT YET RETURNED. R2 APP BYA K.LAXMAIAH, ADVOCATE.	HYDERABAD
85	CRP/7404/2017 IA 1/2017(CRPMP 9496/2017)(Injunction Petition)	ABU AKRAM	TUMUNURI RADHA KISHAN RAO (R2) RR1 AND 2 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD

86	CRP/2094/2018 IA 1/2018(Injunction Petition) IA 2/2018(Suspension Petition)	N SREEDHAR REDDY	K GOVERDHAN REDDY (R9) K GOVERDHAN REDDY (R15) K GOVERDHAN REDDY (R4) K GOVERDHAN REDDY (R16) K GOVERDHAN REDDY (R14) K GOVERDHAN REDDY (R8) K GOVERDHAN REDDY (R13)	RANGA REDDY
87	CRP/682/2021 IA 1/2021(Stay Petition)	PADALA PRAVIN KUMAR	CHANDRASEN LAW OFFICES	WARANGAL
88	CRP/2101/2021 IA 1/2021(Suspension Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Compromise Petition)	PAPAI AH PEDDAKULA	R SWARNALATHA SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED SR-APP BY BRAHMADANDI SWARNALATHA.	NALGONDA
89	CRP/1341/2022 IA 1/2022(Stay Petition)	S V RAMANA	C HARI PREETH RR1 & 2 APP BY C.HARI PREETH ADVOCATE RR3 TO 8 ARE PROFORMA PARTIES AND NOT NECESSARY PARTIES MEMO FILED VIDE USR NOS. 71570/2022 & 71059/2022	MEDCHAL- MALKAJGIRI
90	CRP/2670/2022 IA 1/2024(Vacate Stay Petition)	D VENKATA PADMAJA	ASHUTOSH B JOSHI RR-1 & 2 APP BY ASHUTOSH B JOSHI ADVOCATE. RR3 TO 21 ARE NOT NECESSARY PARTIES VIDE C.T.MEMO FILED VIDE USR.NO. 119073.	HYDERABAD
91	CRP/539/2023 IA 1/2023(Stay Petition)	G KALYAN CHAKRAVARTHY	M V DURGA PRASAD RR1&2 APP BY MR. M.V. DURGA PRASAD CAVEATOR RR3 TO 68 ARE NOT NECESSARY PARTIES	RANGA REDDY
92	CRP/1043/2023 IA 1/2023(Stay Petition)	KAMALAKARA RAO BATHINA	A USHI REDDY RR1TO5 APP BY A.USHI REDDY ADVOCATE.RR-6TO10 ARE NOT NECESSARY PARTIES MEMO FILED VIDE USR NO.81143/24.	RANGA REDDY
93	CRP/2379/2023 IA 1/2023(Leave Petition) IA 2/2023(Permission Petition)	KARAM CHENDU KOMIREDDY	WASIM AHMED KHAN RR1 TO 13 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
94	CRP/2654/2023 IA 1/2023(Suspension Petition)	MOHAMMED ABDUL QUADEER	A MUNEENDHAR REDDY (R3) A MUNEENDHAR REDDY (R2) A MUNEENDHAR REDDY, RR 2, 3	RANGA REDDY
95	CRP/3445/2023 IA 1/2023(Stay Petition) IA 2/2023(Permission Petition) IA 3/2023(Permission Petition) IA 1/2024(Leave Petition)	R A ACHUTHANAND	SANKALP PISSAY (R5)	HYDERABAD
96	CRP/3869/2023 IA 1/2023(Direction Petition)	A PRABHAKAR RAO	SR-NOTICE SENT NOT YET RETD.PROOF OF SERVICE NOT FILED.	HYDERABAD
97	CRP/147/2024 IA 1/2024(Suspension Petition)	ARUN KUMAR DODDLA	BANDAR SRIKANTH RR-1&2 APP BY B.SRIKANTH ADVOCATE.	PEDDAPALLI
98	CRP/560/2024 CRP/703/2024 CRP/719/2024 CRP/1109/2024 CRP/1635/2024	AADESH VARMA	MANJARI S GANU (R2)	HYDERABAD
99	CRP/703/2024	AADESH VARMA	MANJARI S GANU (R8)	HYDERABAD



100	CRP/719/2024	AADESH VARMA	MANJARI S GANU (R8)	HYDERABAD
101	CRP/1109/2024 IA 1/2024(Stay Petition)	BANKATLAL MANDHANI	MANJARI S GANU (R10)	HYDERABAD
102	CRP/1635/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	AADESH VARMA	MANJARI S GANU (R2)	HYDERABAD
103	CRP/639/2024 IA 1/2024(Injunction Petition)	G ANIL KIRAN KUMAR	KARNAM RAMESH (R2) R2-APP BY KARANAM RAMESH ADVOCATE.RR-1,3 TO 5 NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED	HANUMAKONDA
104	CRP/704/2024 IA 1/2024(Stay Petition)	MAMILLA ASHWIN REDDY	K S P BHASKAR	HYDERABAD
105	CRP/780/2024 IA 1/2024(Stay Petition) IA 2/2024(Receive Additional Material Papers)	CH RAVINDER	RR-1,2,3,4 RETURNED UNSERVED.RR- 1&2 INSUFFICIENT ADDRESS.R3-NO SUCH PERSON.R4-UNCLAIMED.R5- SERVED.AS PER POSTAL TRACK REPORT MEMO FILED VIDE USR NO.32733/24.	RANGA REDDY
106	CRP/859/2024 IA 1/2024(Receive Addl. Document)	V BALRAM	C KUMAR R1-APP BY C.KUMAR ADVOCATE. R2-DELIVERED.AS PER MEMO FILED VIDE USR NO.80017/24,32381/24.	MEDCHAL- MALKAJGIRI
107	CRP/1076/2024 IA 1/2024(Permission Petition) IA 2/2024(Stay Petition) CRP/791/2024	R K CHITTA	R MANGULAL (R4)	HANUMAKONDA
108	CRP/791/2024 IA 1/2024(Permission Petition) IA 2/2024(Stay Petition)	R K CHITTA	R MANGULAL (R3) R3-APP BY R.MANGULAL RR-1&2 RETURNED UNSERVED.AS PER MEMO PROOF OF SERVICE FILED ACKNOWLEDGEMENT VIDE USR NO.38009/24.	HANUMAKONDA
109	CRP/1132/2024 IA 1/2024(Direction Petition)	R SWARNALATHA	S M DESHMUKH RR-1TO5 APP BY V.V.NARASIMHA RAO ADVOCATE.CAVEATOR.RR-1TO5 APP BY V.V.NARASIMHA RAO ADVOCATE.	HYDERABAD
110	CRP/1266/2024 IA 1/2024(Stay Petition)	K PRADEEP REDDY	SYED AHMED ALI SR-APP BY SYED AHMED ALI ADVOCATE.MEMO FILED VIDE USR.NO.72274/2024,109556/24.	HYDERABAD
111	CRP/1460/2024 IA 2/2024(Stay Petition)	CHETLURU SREENIVAS	G KALYAN CHAKRAVARTHY T BALA MOHAN REDDY (R6) T BALA MOHAN REDDY (R4) T BALA MOHAN REDDY (R5) T BALA MOHAN REDDY (R3) T BALA MOHAN REDDY (R2) R1-APP BY G.KALYAN CHAKRAVARTHY ADVOCATE.RR-2 TO 6 APP BY M/S. T. BALA MOHAN REDDY, ADVOCATE. R7 TO 16 ARE ONLY PROFORMA PARTIES VIDE C.T.	RANGA REDDY
112	CRP/2834/2024 IA 1/2024(Stay Petition)	RVR ASSOCIATES	Y ASHOK RAJ	ADILABAD
113	CRP/3196/2024 IA 1/2024(Stay Petition)	SOMA RAVI KIRAN REDDY	SR-NOTICE SENT NOT YET RETD.PROOF OF SERVICE NOT FILED.	ADILABAD

114	CRP/3595/2024 IA 1/2024(Stay Petition)	SOMA RAVI KIRAN REDDY	P DURGA PRASAD	ADILABAD
115	CRP/3599/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	SOMA RAVI KIRAN REDDY	P DURGA PRASAD	ADILABAD

**INTERLOCUTORY**

116	CRP/3822/2016 IA 2/2016(CRPMP 7725/2016)(For Being Mentioned) IA 1/2024(L R Petition) CRP/3530/2016 CRP/3542/2016 CRP/3543/2016 CRP/3546/2016 CRP/3549/2016 CRP/3823/2016 CRP/3824/2016 CRP/3825/2016 CRP/3826/2016 CRP/3828/2016 CRP/3829/2016 CRP/3830/2016 CRP/3838/2016 CRP/3861/2016	R A ACHUTHANAND	D MADHAVA RAO SR APP.,	HYDERABAD
117	CRP/3530/2016 IA 3/2016(CRPMP 7721/2016)(For Being Mentioned) IA 1/2023(Permission Petition) IA 1/2024(L R Petition)	R A ACHUTHANAND	D MADHAVA RAO SR APP.,	HYDERABAD
118	CRP/3542/2016 IA 1/2023(Permission Petition) IA 1/2024(Condone Delay Petition) IA 2/2024(L R Petition)	RUSHEEK REDDY K V	D MADHAVA RAO SR APP.,  VAKALAT filed by R.A.ACHUTHANAND IN IA.NO.1/24 & 2/24 LRS	HYDERABAD
119	CRP/3543/2016 IA 3/2016(CRPMP 7723/2016)(For Being Mentioned) IA 1/2023(Permission Petition)	R A ACHUTHANAND	D MADHAVA RAO SR APP.,BY MR. D. MADHAVA RAO MEMO FILED VIDE USR NO. 5008/2016	HYDERABAD
120	CRP/3546/2016 IA 3/2016(CRPMP 7720/2016)(For Being Mentioned) IA 1/2023(Permission Petition) IA 1/2024(Condone Delay Petition) IA 2/2024(L R Petition)	RUSHEEK REDDY K V	D MADHAVA RAO SR APP., VAKALAT filed by R.A.ACHUTHANAND IN IA.NO. 1/24.& 2/24 LRS	HYDERABAD
121	CRP/3549/2016 IA 3/2016(CRPMP 7724/2016)(For Being Mentioned) IA 1/2023(Permission Petition)	R A ACHUTHANAND	D MADHAVA RAO SR APP., MEMO FILED VIDE USR NO.5010/16	HYDERABAD
122	CRP/3823/2016 IA 1/2024(Condone Delay Petition) IA 2/2024(L R Petition)	RUSHEEK REDDY K V	D MADHAVA RAO SR APP., VAKALAT filed by R.A.ACHUTHANAND IN IA.NO. 1/24.& 2/24 LRS	HYDERABAD
123	CRP/3824/2016 IA 2/2016(CRPMP 7726/2016)(For Being Mentioned) IA 1/2024(Condone Delay Petition) IA 2/2024(L R Petition)	RUSHEEK REDDY K V	D MADHAVA RAO SR APP., VAKALAT filed by R.A.ACHUTHANAND IN IA.NO. 1/24.& 2/24 LRS	HYDERABAD

124	CRP/3825/2016 IA 2/2016(CRPMP 7727/2016)(For Being Mentioned)	R A ACHUTHANAND	D MADHAVA RAO SR- APP BY MR. D. MADHAVA RAO ADVOCATE	HYDERABAD
125	CRP/3826/2016 IA 2/2016(CRPMP 7718/2016)(For Being Mentioned)	R A ACHUTHANAND	D MADHAVA RAO SR- APP BY MR. D. MADHAVA RAO ADVOCATE	HYDERABAD
126	CRP/3828/2016 IA 2/2016(CRPMP 7719/2016)(For Being Mentioned) IA 1/2024(L R Petition)	R A ACHUTHANAND	D MADHAVA RAO	HYDERABAD
127	CRP/3829/2016 IA 2/2016(CRPMP 7722/2016)(For Being Mentioned)	R A ACHUTHANAND	D MADHAVA RAO SR- APP BY MR. D. MADHAVA RAO ADVOCATE	HYDERABAD
128	CRP/3830/2016 IA 2/2016(CRPMP 7716/2016)(For Being Mentioned) IA 1/2024(Condone Delay Petition) IA 2/2024(L R Petition)	RUSHEEK REDDY K V	D MADHAVA RAO SR APP.,2  VAKALAT filed by R.A.ACHUTHANAND IN IA.NO. 1/24.& 2/24 LRS	HYDERABAD
129	CRP/3838/2016 IA 2/2016(CRPMP 7717/2016)(For Being Mentioned)	R A ACHUTHANAND	D MADHAVA RAO SR- APP BY MR. D. MADHAVA RAO ADVOCATE	HYDERABAD
130	CRP/3861/2016 IA 1/2024(Condone Delay Petition) IA 2/2024(L R Petition)	RUSHEEK REDDY K V	D MADHAVA RAO SR APP  VAKALAT filed by R.A.ACHUTHANAND IN IA.NO.2/24 LRS	HYDERABAD
131	SA/212/2021 IA 1/2021(Suspension Petition) IA 1/2022(Extension Petition) IA 1/2023(L R Petition) IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition) IA 4/2024(Injunction Petition)	K RAGHUVVEER REDDY	LOKIREV PREETHAM REDDY MEMO filed vide USR No.90631 dated 14- 09-2023 R2 & R3 - MEMO filed vide USR No.108758 dated 08.11.2024(served Postal track report filed)	MEDAK
132	CRP/1000/2022 IA 1/2023(Condone Delay in Rep) IA 2/2023(Review Petition)	AADESH VARMA	BETHI VENKATESWARLU (R4) BETHI VENKATESWARLU (R7) BETHI VENKATESWARLU (R5) RR1 & 2 DIED VIDE C.T. R4 RETURNED UNSERVED NO SUCH PERSON VIDE MEMO USR NO. 5449/2023 RR5 & 6 RETURNED UNSERVED REFUSED VIDE USR NO 52361/2022,5449/23.RR-4,5 & 7 APP BY BETHI VENKATESHWARLU ADVOCATE.	HYDERABAD
133	SA/37/2024 IA 2/2024(Suspension Petition)	ZAKIR ALI DANISH ( SC FOR TSNPDCL )	SOURABH AGARWAL	-

**FOR EXTENSION OF INTERIM ORDERS**

134	TRCMP/430/2023	S SURENDER REDDY	SR UNSERVED (ADDRESSEE LEFT) PROOF OF SERVICE FILED FOR SR UNSERVED(ADDRESSEE LEFT) VIDE USR NO114330/2023 PROOF OF SERVICE NOT FILED AS PER C.O DT 21/09/2024	ADILABAD
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135	CRP/924/2023 IA 1/2023(Suspension Petition)	M M M SRINIVASA RAO	SREENIVASA RAO RAVULAPATI (R2) R1 - APP RR 2 & 3 - NOT NECESSARY	BHADRADRI KOTHAGUDEM
136	CRP/2924/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition) IA 4/2024(Extension Petition)	P PRABHAKAR REDDY	A PRABHAKAR RAO (R3) A PRABHAKAR RAO (R2) RR-2 TO 3 APP BY A.PRABHAKAR RAO ADVOCATE.RR-1, 4 & 5 NOTICE SENT NOT YET RETD.PROOF OF SERVICE NOT FILED.	JAYASHANKAR BHUPALPALLY
137	CRP/3226/2023 IA 1/2023(Stay Petition)	DR P BHASKARA MOHAN	V ROHITH RR1 & 2 APP BY V.ROHITH, ADVOCATE. RR3 TO 7 ARE NOT NECESSARY PARTIES VIDE C.T.	SIDDIPET
138	CMSA/7/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition) IA 3/2024(Permission Petition) IA 4/2024(Vacate Stay Petition)	RAPOLU BHASKAR	M DURGA PRASAD (SC FOR GHMC) (R2) SYED HAMEED SYED HAMEED (R3) RR 1 TO 3 NOTICE SERVED, PROOF OF SERVICE FILED VIDE USR 97381 OF 2024.	HYDERABAD
139	TRCMP/283/2024	K VENUMADHAV	N PANDIAH R1 UNSERVED(INSUFFICIENT ADDRESS) R5 UNSERVED(LEFT) RR 2&3 ARE MINORS REP BY R1 VIDE C.T RR 4&6 NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NOS 106804/24 RR1,2&3 UNSERVED MEMO PROOF OF SERVOCE FILED VIDE USR NO. 109735/24,R5 SERVED ALONG WITH TRACK CONSIGNMENTS.	HYDERABAD
140	TRCMP/414/2024 IA 1/2024(Stay Petition)	CH VENU KUMAR	M S CHANDRESH (R3) M S CHANDRESH (R2) M S CHANDRESH (R5) M S CHANDRESH (R4) RR 2TO5 APP PROOF OF SERVICE FILED VIDE USR NO. 106836/24, DT 5/11/24 RR 2,4&5 UNSERVED(UN CLAIMED) R3 SERVED	HYDERABAD
141	TRCMP/422/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	R NAGARJUNA REDDY	M MADHAVI LATHA SR APP PROOF OF SERVICE FILED VIDE USR NO. 105609/24	MEDCHAL- MALKAJGIRI
142	CRP/960/2024 IA 1/2024(Suspension Petition) IA 2/2024(Receive Docs Petition) IA 3/2024(Extension Petition) IA 4/2024(Extension Petition) IA 5/2024(Extension Petition) IA 6/2024(Extension Petition)	L V RAMANA RAO	J VENKATESWARA REDDY SR APP BY J. VENKATESWARA REDDY, ADVOCATE. MEMO FILED VIDE USR.NO. 35594/2024.	MULUGU
143	CRP/1249/2024 IA 1/2024(Stay Petition) CRP/1250/2024	P CHANDRA SEKHAR REDDY	NAGI REDDY TIPPIREDDY KUNTA RR-1 TO 4 APP BY NAGIREDDY TIPPIREDDY KUNTA ADVOCATE.	RANGA REDDY
144	CRP/1250/2024 IA 1/2024(Stay Petition)	P CHANDRA SEKHAR REDDY	NAGI REDDY TIPPIREDDY KUNTA RR-1 TO 4 APP BY NAGIREDDY TIPPIREDDY KUNTA, ADVOCATE.	RANGA REDDY

145	CRP/1679/2024 IA 1/2024(Stay Petition)	YOGESH KUMAR HEROOR	C S N RAJU RR1 TO 3 APP BY C.S.N.RAJU, ADVOCATE.MEMO FILED VIDE USR NO.60344/24.	VIKARABAD
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**SPECIALLY IDENTIFIED CASES**

146	CRP/4979/2015 IA 1/2015(CRPMP 6556/2015)(Stay Petition) CRP/5004/2015	R BALA SUBRAMANYAM	SR- NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED NO VAKLALAT FILED ON BEHALF OF RESPONDENT	RANGA REDDY
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147	CRP/5004/2015 IA 1/2015(CRPMP 6595/2015)(Stay Petition) IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	R BALA SUBRAMANYAM	SR- NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED NO VAKLALAT FILED ON BEHALF OF RESPONDENT	RANGA REDDY
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**PART-HEARD**

148	CRP/1364/2024 IA 1/2024(Direction Petition) IA 2/2024(Suspension Petition)	ARVIND KUMAR AGARWAL	R A ACHUTHANAND SR APP BY M/S. R.A.ACHUTHANAND, ADVOCATE. MEMO PROOF OF SERVICE FILED VIDE USR.NO. 54973/2024.	RANGA REDDY
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